EXPENDITURE ON GREEN INITIATIVES UNDER CSR ACTIVITIES

QUESTION

1099.  SHRI RAJIV PRATAP RUDY:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Government has estimated the average annual expenditure made by companies on green/environmental initiatives as a part of their CSR activities;

(b) if so, the details thereof;

(c) whether Government is taking any measures to promote environmental sustainability initiatives as a part of CSR in companies;

(d) if so, the details thereof;

(e) whether Government is taking any measures to promote rural energy access and to use renewable energy through CSR; and

(f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE                                                             (SHRI SACHIN PILOT)
(INDEPENDENT CHARGE)
IN THE MINISTRY OF CORPORATE AFFAIRS

(a) & (b)  Section 135 of the Companies Act, 2013 deals with Corporate Social Responsibility (CSR). Under this Section every company having net worth of Rs. 500 crores or more or turnover of Rs. 1000 crores or more or net profit of rupees five crores or more during any financial year, shall constitute a CSR Committee to recommend its activities for discharging CSR in such a manner that the company would spend at least 2 percent of its average net profits of the company made during the three immediately preceding financial years, in pursuance of its CSR policies.
Section 135 of the Act has not yet come into force and as such this Ministry has no information on the expenditure incurred on CSR activities.

(c) to (f) The list of various activities which may be included by companies in the CSR policies listed in Schedule VII of Act includes “ensuring environmental sustainability”.

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